

KOTAK FIRE SECURE**ADD ON COVER WORDINGS****CONTINGENT DUTY CLAUSE**

It is hereby understood and agreed that any contingent liability accruing to the account of the Insured on account of any duty / taxes due to the loss / destruction / damage of the Insureds Property covered under this policy caused by a peril not otherwise excluded under the policy will be allowed as a claim under this policy

Subject otherwise to the terms, conditions and exceptions/exclusions of the Policy.

UIN: IRDAN152CP0011V01201920/A0187V01201920